(d) The number of job opportunities made available to the Employment Exchange are not adequate to absorb the job seekers on the live register during a specific period.

IMPORT OF RUSSIAN TRACTORS

1735. SHRI R. P. KHAITAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) the number of Russian tractors imported in India during 1968-69;
- (b) the total number of tractors required in the country; and
- (c) the number of tractors that had been demanded by the Government of Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) The total demand of tractors of various makes for 1968-69 was assessed at 60,000 Nos. Against this, import of 15,500 tractors, including 6,500 tractors to be imported from Russia, had been arranged. 2602 tractors were received from Russia during 1968-69—1,776 Nos. against a Contract signed during 1968-69 and 826 Nos. against a Contract signed during 1966-67.

(c) The Bihar Government asked for 700 Zetor Tractors of 28 H.P. and 100 Massey Ferguson Tractors of 35 H.P. for distribution to the cultivators through the Agro-Industries Development Corporation to meet the requirement during the year 1968-69.

श्रम संबंधी राष्ट्रीय आयोग का प्रतिबेदन

1736. श्री जगदम्बी प्रसाद यादव: क्या श्रम तथा पुनर्वास मंत्री 8 अगस्त, 1969 को राज्य सभा में तारांकित प्रश्न संख्या 415 के दिये गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

- (क) क्या श्रम संबंधी राष्ट्रीय आयोग ने अन्ब अपना प्रतिवेदन प्रस्तुत कर दिया है; और
- (ख) यदि हाँ तो आयोग की सिफारिशों को कार्यान्वित करने में सरकार द्वारा कितना समय लिए जाने की संभावना है ? 3—38 R. S./69

f [REPORT OF THE NATIONAL COMMISSION ON LABOUR

to Questions

1736. SHRI J. P. YADAV: Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the answer to Starred Question No. 415 given in the Rajya Sabha on the 8th August, 1969 and state:

- (a) whether the National Commission on Labour has since submitted its report; and
- (b) if so, how much time is likely to be taken by Government for implementing the recommendations of the Commission ?]

श्रम, सेबानियोजन और पुनर्वास मंद्रालय में राज्य मंत्री (श्री भागवत झा आजाद) : (क) और (ख) राष्ट्रीय श्रम आयोग ने 28 अगस्त, 1969 को अपनी रिपोर्ट सरकार को प्रस्तुत कर दी ।

(ख) सभी संबंधित पक्षों से परामर्श करने के बाद इस रिपोर्ट पर ही कार्यवाही की जायेगी। सरकार को आणा है कि वह छान-बीन का काम यथा-शीघ्र पूरा कर लेगी।

t[THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) :

- (a) The National Commission on Labour submitted its report to Government on August 28, 1969.
- (b) Action on the Report would be taken after it has been examined in consultation with the interests concerned. Government hope to complete the examination as soon as possible.]

1737. [Transferred to the 25th August, 1969.]

ऋष-विऋष संघ

1738. श्री जगदम्बी प्रसाद यादव : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

- (क) विभिन्न राज्यों में राज्य स्तर पर स्थापित ऋय-विऋय संघों की वर्तमान स्थिति क्या है ;
 - •j;[] English translation.